GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4870 ANSWERED ON:09.12.2010 SALE OF SHARES TO PRIVATE SECTORS Sinha Shri Shatrughan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether public sector oil companies are settling their shares to the private sectors; and
- (b) if so, the details thereof, PSU-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Government had disinvested its stake equivalent to 10% of the paid up capital in two Oil PSUs, namely, Oil India Limited (OIL) and Engineers India Limited (EtL) during 2009-10 and 2010-11 respectively. Further, this Ministry has given concurrence for disinvestment of 5% of paid up equity capital of Oil and Natural Gas Corporation (ONGC) and 10% of paid up capital of Indian Oil Corporation Limited (IOCL) out of the Government's shareholding..